

Company : Sol Infotech Pvt. Ltd.

Website : www.courtkutchehry.com

Madhya Pradesh Appropriation (Vote On Account) Act, 1980

CONTENTS

- 1. Short title
- 2. Withdrawal of Rs.540,03,91,000 from and out of the Consolidated Fund of the State of Madhya Pradesh for the financial year 1980-81
- 3. <u>Appropriation</u>

SCHEDULE 1:- THE SCHEDULE

Madhya Pradesh Appropriation (Vote On Account) Act, 1980

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Madhya Pradesh for the services of a part of the financial year 1980-81. BE it enacted by Parliament in the Thirty-fifth Year of the Republic of India as follows:-

1. Short title :-

This Act may be called the Madhya Pradesh Appropriation (Vote on Account) Act, 1980.

2. Withdrawal of Rs.540,03,91,000 from and out of the Consolidated Fund of the State of Madhya Pradesh for the financial year 1980-81:

From and out of the Consolidated Fund of the State of Madhya Pradesh there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of five hundred and forty crores, three lakhs and ninety-one thousand rupees towards defraying the several charges which will come in course of payment during the financial year 1980-81.

3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Madhya Pradesh by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1
THE SCHEDULE

			(See section	s 2 and 3)						
		No of Service		Sums not exceed	ingVote					
Voted byCharged on theParliamentConsolidated TotalFund										
		Rs.	Rs.	Rs.						
1.	General AdministrativeRevenue	1,47,59,000	10,81,000	1,58,40,000						
2.	Other expenditure pertaining to General Administration DepartmentRevenue	12,56,000	5,000	12,61,000						
3.	PoliceRevenue	20,07,38,000	43,000	20,07,81,000	Capital1,88,0001,88,000					
4.	Other expenditure pertaining to Home DepartmentRevenue	93,49,000	2,000	93,51,000	Capital1,16,85,0001,16,85,000					
5.	JailsRevenue	1,57,56,000		1,57,56.000						
6.	Expenditure pertaining to Finance DepartmentRevenue	5,78,72,0001	58,000	5,80,30,000	Capital3,82,40,0003,82,40,00					
Servicing DebtRevenue24,76,42,00024,76,42,000Public DebtCapital49,87,50,00049,87,50,000										
7.	Expenditure pertaining to Separate Revenue to Registration DepartmentsRevenue	3,53,10,000	1,70,000	3,54,80,000	Capital33,00033,000					
8.	Land Revenue and District AdministrationRevenue	9,15,76,000	1,04,0009	16,80,000	Capital70,83,00070,83,000					
9.	Other expenditure pertaining to Revenue and Land Reforms DepartmentsRevenue	1,99,36,000	5,000	1,99,41,000						
10.	ForestRevenue	28,05,65,000	1,01,000	28,06,67,000	Capital44,45,00044,45,000					

11.	to Commerce and Industry DepartmentRevenue	2,58,24,000	4,000	2,58,28,000	Capital1,58,02,0003,33,0001,61,35,00
12.	ElectricityRevenue	9,44,61,000		9,44,61,000	Capital40,97,66,00040,97,66,000
13.	AgricultureRevenue	11,24,40,000	1,000	11,24,41,000	Capital5,85,53,0001,0005,85,54,000
14.	Animal Husbandry Revenue	3,88,79,000	3,000	3,88,82,000	
15.	Dairy DevelopmentRevenue	2,27,57,000		2,27,57,000	
16.	Fisheries Revenue	43,46,000	3,000	43,49,000	Capital5,40,0005,40,000
17.	Co-operationRevenue	1,84,16,000	1,000	1,84,17,000	Capital2,68,00,0002,68,00,000
18.	Labour and EmploymentRevenue	1,90,39,000	1,000	1,90,40,000	
19.	Medical, Public Health and Family WelfareRevenue	21,68,54,000	16,000	21,68,70,000	Capital33,00033,000
20.	Public Health EngineeringRevenue	14,51,86,000	8,000	14,51,94,000	Capital1,02,47,0001,02,47,000
21.	Expenditure pertaining to Housing and Environment DepartmentRevenue	59,47,000		49,47,0000	Capital1,18,67,00033,0001,19,00,000
22.	Expenditure pertaining to Local Government DepartmentRevenue	1,12,20,000	11,64,05,000	12,76,25,000	Capital5,00,0005,00,000
23.	Irrigation WorksRevenue	15,66,75,000	10,000	15,66,85,000	Capital42,52,13,00016,00042,52,29,00
24.	Public WorksRevenue	28,77,91,000	1,33,000	28,79,24,000	Capital6,85,72,0001,00,0006,86,72,000
25.	Expenditure Pertaining to Mineral Resources DepartmentRevenue	34,65,000		34,65,000	
26.	LanguagesRevenue	5,20,000		5,20,000	
27.	Education Revenue	52,15,92,000	50,000	52,16,42,000	Capital13,16,00013,16,000
28.	State Legislature and ElectionsRevenue	1,55,17,000	21,000	1,55,38,000	
29.	Administration of JusticeRevenue	1,74,63,000	25,24,000	1,99,87,000	
30.	Expenditure pertaining to Panchayat and Rural Development DepartmentRevenue	16,89,74,000	16,69,000	17,06,43,000	Capital66,00066,000
31.	Expenditure pertaining to Planning, Economics and Statistics DepartmentsRevenue	71,72,000		71,72,000	Capital18,08,00018,08,000
32.	Information and PublicityRevenue	50,72,000		50,72,000	Capital4,0004,000
33.	Tribal and Harijan WelfareRevenue	12,83,82,000	1,000	2,83,83,000	apital41,83,00041,83,000
34.		3,14,07,000		3,14,07,000	
	RehabilitationRevenue	43,95,000		43,95,000	Capital10,69,00010,69,000
36.	''	6,47,000		6,47,000	
37.		7,49,000		7,49,000	Capital16,95,00016,95,000
38. 39.	ArchaeologyRevenue Expenditure pertaining to Food DepartmentRevenue	17,21,000 34,92,000	3,000	17,21,000 34,95,000	Capital7,00,0007,00,000
40.	Irrigation Command Areas DevelopmentRevenue	2,20,95,000		2,20,95,000	Capital3,15,77,0003,15,77,000
41.	Tribal Areas Sub- PlanRevenue	20,84,31,000		20,84,31,000	Capital11,63,56,00011,63,56,000
42.	Public Works relating to Tribal Areas Sub- PlanRevenue	6,26,000		6,26,000	Capital3,14,80,0003,14,80,000
43.	Additional expenditure in scarcity affected areasRevenue	13,20,00,000		13,20,00,00	Capital9,05,00,0009,05,00,000

Total	453,09,94,000 86,93,97,000 540,03,91,000